

in the 'Indian Express' of 12 and 14 June, 1983 regarding "deaths of tribals in the Military proof range near Itarsi" who entered the range in search of their livelihood; and

(b) if so, what action has been taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) Government of India has been in constant touch with the State Government on this issue as this problem has both preventive and socio-economic angles. On 17-1-82 Ministry of Defence had requested Government of Madhya Pradesh for initiating appropriate measures to ensure that villagers are not permitted to enter the prohibited area of the proof range and to prevent the transport of collected material from the area near the range by indentifying and taking suitable action against those who deal in this material. In response to our request Government of Madhya Pradesh has ordered an inquiry on 3-1-1983 by the Commissioner of Hoshangabad Division in order to study the matter in depth and suggest measures for the protection of villagers. The report of the Commissioner Hoshangabad has been received by the State Government and is under examination. Ministry of Defence is pursuing this issue with the Government of Madhya Pradesh.

बैंकों में भ्रष्टाचार के मामलों में वृद्धि

1019. श्री हरीश कुमार गंगवार : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय जांच ब्यूरो द्वारा की गई कार्यवाही के बावजूद बैंकों में भ्रष्टाचार के मामले निरन्तर बढ़ रहे हैं ;

(ख) यदि हां, तो वर्ष 1979 से 1982 की अवधि के बीच कितने मामले प्रकाश में आये और उनमें से कितने मामलों में हरिजन अंतर्ग्रस्त थे ;

(ग) उत्तर प्रदेश में कितने मामले प्रकाश में आये ; और

(घ) इन मामलों को सुलझाने तथा उनकी पुनरावृत्ति को रोकने के लिए सरकार द्वारा की गई कार्यवाही का व्यौरा क्या है ?

वित्त मन्त्रालय में उप मन्त्री (श्री जनार्दन पुजारी) : (क) से (घ) सूचना एकत्र की जा रही है और यथाउपलब्ध सूचना सभा पटल पर रख दी जाएगी ।

Stopping of Inquiry against Golden Tobacco Co. for Tax Evasion

1020. SHRI SUBHASH YADAV : Will the Minister of FINANCE be pleased to state :

(a) the estimated evasion of excise duty by M/s. Golden Tobacco Company;

(b) whether it has also come to the notice of Government that records of the Company seized have been found missing and have not been produced to the investigating authorities;

(c) whether it is also a fact that inquiry into the evasion of excise duty by the Golden Tobacco Company, Bombay by Bombay Collectorate, have since been stopped and if so, what are the reasons thereof;

(d) full details thereof; and

(e) what action is proposed to be taken by Government in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) to (e) The investigations against the Golden Tobacco Company, of which the Directorate of Anti-Evasion is seized, is in progress; and every effort is being made to finalise it expeditiously. The quantum of evasion will be known on completion of the investigations; and, in the light of the results thereof,